

(d) Government has taken various steps to keep police personnel abreast with technology to prevent occurrence of cyber crimes. Such steps include:

- (i) Government has set up cyber forensic training and investigation labs in the States of Kerala, Assam, Mizoram, Nagaland, Arunachal Pradesh, Tripura, Meghalaya, Manipur and Jammu and Kashmir for training of Law Enforcement and Judiciary in these States.
- (ii) Industry associations such as Data Security Council of India (DSCI), NASSCOM, Cyber Forensic Labs, set up in certain States, have taken up tasks of awareness creation and training programmes on Cyber Crime investigation.
- (iii) Number of Cyber forensics tools for collection, analysis, presentation of the digital evidence have been developed indigenously and such tools are being used by Law Enforcement Agencies.
- (iv) Indian Computer Emergency Response Team (CERT-In) and Centre for Development of Advanced Computing (CDAC) are involved in providing basic and advanced training to Law Enforcement Agencies, Forensic labs and judiciary on the procedures and methodology of collecting, analysing and presenting digital evidence.
- (v) Department of Electronics and Information Technology (DEITY) is conducting programs to generate information security awareness. Specific books, videos and online materials are developed for children, parents and general users about information security which are disseminated through Portals like “[www.infosecawareness.in](http://www.infosecawareness.in)”, “[www.secureyourelectronics.in](http://www.secureyourelectronics.in)” and “[www.cert-in.org.in](http://www.cert-in.org.in)”.

#### **Projects of strategic importance in Pithoragarh**

†408. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that the boundaries of Pithoragarh district in Uttarakhand touch international borders;

(b) if so, whether Government also recognises that it is the need of the hour to work on projects of strategic importance here, keeping in view the activities of China on this border;

(c) the projects of strategic importance the possibilities of which have been explored here; and

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† Original notice of the question was received in Hindi.

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Yes, Sir.

(b) to (d) Government of India is giving careful and specific attention to the development of infrastructure in all the border areas, including those bordering China, in order to meet our strategic and security requirements. Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it.

Government of India has entrusted construction of nine roads of strategic importance measuring 441.17 kilometers in the district Pithoragarh, Uttarakhand along Indo-China border.

#### **Special schools run by NGOs**

409. SHRIMATI RAJANI PATIL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether some special schools are being run by NGOs for the welfare of child labourers in the country;

(b) if so, the NGO-wise and State-wise details of such schools being run;

(c) the details of the funds released to such NGOs during the said period; and

(d) whether there are any monitoring mechanism to check utilization of funds and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) Ministry of Labour and Employment is implementing National Child Labour Project (NCLP) Scheme wherein the Special Training Centres (STCs) are run by the District Project Societies for rehabilitation of children withdrawn from work. Under the NCLP Scheme, funds are directly provided to the District Project Societies who in turn may allocate the funds to NGOs/Voluntary Agencies, etc. for running of Special Training Centres.

For rehabilitation of child labour, Ministry is also implementing Grant-in-Aid (GIA) Scheme by giving financial assistance to Non-Governmental Organizations (NGOs). GIA Scheme is implemented in those districts where National Child Labour Project (NCLP) is not sanctioned. The names of NGOs and funds released to NGOs under the GIA Scheme during the last five years are given in the Statement (*See* below).